

By e-mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/ 4207 /A

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
Shri Amir Uddin Ahmed  
District & Sessions Judge  
Karbi Anglong, Diphu.

Dated Guwahati, the 07<sup>th</sup>. August, 2018

Sub:- **Permission to avail HTC.**

Ref:- Your Memo No. DJKA/10676/2019 dated 02.08.2019.

Sir,

With reference to the above, I am directed to inform you that, you are granted permission to visit your home town Guwahati from Diphu and back, by availing Home LTC for the block period of 2018-2019 along with your wife, son and daughter, by the shortest possible route, as per existing Rules.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

Memo No. HC.VII-03/2019/4208-4210 /A, dated- 07/8/19  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Budget), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

*Ud/-*  
**JT. REGISTRAR (VIGILANCE)**

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